

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/5961/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the 19<sup>th</sup> July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/3234/2024, dtd. 28.06.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 22.07.2024, 23.07.2024 and 24.07.2024, along with station leave permission, from the evening of 20.07.2024 till the morning of 25.07.2024.** The Addl. District & Sessions Judge, Dibrugarh, and in his absence, the Addl. District & Sessions Judge (FTC), Dibrugarh, and in his absence, the Chief Judicial Magistrate, Dibrugarh, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/5962/A, dated** , 19-07-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
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